

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 533/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.09.2017

NAME OF THE PARTIES: M/s. Standard Oils & Greases Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	<i>Rayesh Shah</i> <i>Ahmed Chawala</i>	<i>Adv</i>	<i>Ahmed</i>

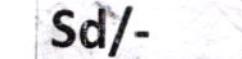
ORDER

CSP No. 510/230-232/NCLT/MB/MAH/2017
CSP No. 514/230-232/NCLT/MB/MAH/2017
CSP No. 520/230-232/NCLT/MB/MAH/2017
CSP No. 525/230-232/NCLT/MB/MAH/2017
CSP No. 530/230-232/NCLT/MB/MAH/2017
CSP No. 533/230-232/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 13.09.2017.

 Sd/-

V. NALLASENAPATHY
Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)